

Business Standard

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Bhopal

MONDAY, 23 FEBRUARY 2026

Business Standard

**ADDENDUM TO
REVISED FORM G PUBLISHED ON 03.02.2026
INVITATION FOR EXPRESSION OF INTEREST FOR
BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED)**

SL.	PARTICULARS	Original	Revised
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2.	Date of issue of provisional list of prospective resolution applicants	26.02.2026	01/03/2026
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Date: 21/02/2026

Place: Kolkata

SD/- **Rachna Jhunjhunwala**, Resolution Professional

IBBI/IPA-001/IP-P00389/2017-18/10707, AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013

Correspondence Email id: **ibc.binani@gmail.com**, Registered Email: **egress.rac@gmail.com**

Business Standard

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Bhubaneswar

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Chandigarh

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Chennai

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Kochi

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परंपरा आणि नवतेचा संगम

नव शक्ति



महाराष्ट्र

● वर्ष ९२ ● अंक ९८ ● सोमवार ● २३ फेब्रुवारी २०२६ ● पाने ● १९ ● किंमत ₹ ५ ● पुणे किंमत ₹ ७ फक्त ● marathi.freepressjournal.in Reg.No.MCS/049/2021-23/RNI No.1691/57 m.p.c.s. office mumbai-400 001

बिल व्यापार लिमिटेड (पूर्वी बिनानी इंडस्ट्रीज लिमिटेड)

च्या स्वास्थ अभिव्यक्तीसाठी आमंत्रण

०३.०२.२०२६ रोजी प्रकाशित केलेला सुधारित फॉर्म 'जी' करिता जोडपत्र

अ.क्र.	तपशील	मूळ	सुधारित
१.	स्वास्थ अभिव्यक्ती प्राप्त करण्याची अंतिम तारीख	१९.०२.२०२६	बदल नाही
२.	संभाव्य निराकरण अर्जदारांची तात्पुरती सूची जारी करण्याची तारीख	२६.०२.२०२६	०१/०३/२०२६
३.	तात्पुरत्या यादीवर हरकती सादर करण्याची शेवटची तारीख	०३.०३.२०२६	०६/०३/२०२६
४.	संभाव्य ठराव अर्जदारांची तात्पुरती यादी जारी करण्याची तारीख	०६.०३.२०२६	१६/०३/२०२६
५.	माहिती ज्ञाप्ती, इव्हॅल्युशन मॅट्रीक्स आणि संभाव्य निराकरण अर्जाच्या निराकरण योजना करिता विनंतीच्या जारीची तारीख	०६.०३.२०२६	२१/०३/२०२६
६.	निराकरण योजनाच्या सादरीकरणाकरीता अंतिम तारिख	०७.०४.२०२६	२०/०४/२०२६

दिनांक: २१.०२.२०२६

ठिकाण: कोलकाता

सही/- रचना झुंझुनवाला, रिझॉल्युशन प्रोफेशन

आयबीबीआय/आयपीए-००१/आयपी-पी००३८९/२०१७-१८/१०७०७, एफए वैध: ३१.१२.२०२६

सिद्धा वेस्टन, ९ वेस्टन स्ट्रीट, सुइट क्र. १३४, कोलकाता - ७०००१३

पत्रव्यवहारासाठी ई-मेल आयडी : ibc.binani@gmail.com, नोंदणीकृत ई-मेल आयडी : egress.rac@gmail.com

আজকাল

ইন্ডিয়া-শীর্ষে
মমতাকে চান
মণিশঙ্কর আয়ার

মধ্যপ্রদেশের
স্কুলে শিক্ষক
নেই: সিএজি

www.aajkaal.in

কলকাতা ১০ ফাল্গুন ১৪৩২ সোমবার ২৩ ফেব্রুয়ারি ২০২৬ শহর সংস্করণ* ৪.০০ টাকা ১২ পাতা

পশ্চিমবঙ্গের বাইরে অতিরিক্ত বিমান মাণ্ডল ১ টাকা

সংযোজনী ০৩.০২.২০২৬ তারিখে প্রকাশিত সংশোধিত ফর্ম জি মাসিক এক্সপ্রেসন অফ ইন্টারেস্ট-এর আমন্ত্রণ বি আই এল ব্যাপার লিমিটেড (পূর্বে বিনানি ইন্ডাস্ট্রিজ লিমিটেড)-এর জন্য			
ক্রম	বিবরণ	মূল	সংশোধিত
১	এক্সপ্রেসন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	১৯.০২.২০২৬	সংশোধন নেই
২	সম্ভাব্য রেজোলিউশন আবেদনকারীদের অস্থায়ী তালিকা জারির তারিখ	২৬.০২.২০২৬	০১.০৩.২০২৬
৩	অস্থায়ী তালিকার প্রতি আপত্তি জমা দেওয়ার শেষ তারিখ	০৩.০৩.২০২৬	০৬.০৩.২০২৬
৪	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা জারির তারিখ	০৬.০৩.২০২৬	১৬.০৩.২০২৬
৫	ইনফরমেশন মেমোরেণ্ডাম, ইন্ডালুয়েন্স ম্যাট্রিক্স এবং সম্ভাব্য রেজোলিউশন আবেদনকারীদের কাছে রেজোলিউশন প্ল্যানের অনুরোধ জারির তারিখ	০৬.০৩.২০২৬	২১/০৩/২০২৬
৬	রেজোলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	০৭.০৪.২০২৬	২০.০৪.২০২৬
তারিখ: ২১/০২/২০২৬ স্থান: কলকাতা		স্বা/- রচনা কুনবুনওয়ালা, রেজোলিউশন প্রফেশনাল আইবিবিআই/আইপিএ-০০১/আইপি-পি০০৩৮৯/২০১৭-১৮/১০৭০৭, এ এফ এ-র বৈধতা ৩১.১২.২০২৬ পর্যন্ত সিদ্ধা ওয়েস্টন, ৯ ওয়েস্টন স্ট্রিট, স্যুট নং ১৩৪, কলকাতা-৭০০০১৩ যোগাযোগের ইমেল আইডি: ibc.binani@gmail.com , রেজিস্টার্ড ইমেল: egress.rac@gmail.com	

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Ahmedabad

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BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED)**

SL.	PARTICULARS	Original	Revised
1.	Last date for receipt of expression of interest	19.02.2026	No revision
2.	Date of issue of provisional list of prospective resolution applicants	26.02.2026	01/03/2026
3.	Last date for submission of objections to provisional list.	03.03.2026	06/03/2026
4.	Date of issue of final list of prospective resolution applicants	06.03.2026	16/03/2026
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.03.2026	21/03/2026
6.	Last date for submission of resolution plans	07.04.2026	20/04/2026

Date: 21/02/2026

Place: Kolkata

SD/- **Rachna Jhunjhunwala**, Resolution Professional

IBBI/IPA-001/IP-P00389/2017-18/10707, AFA Valid till 31.12.2026

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Business Standard

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MONDAY, 23 FEBRUARY 2026

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**ADDENDUM TO
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